GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:100 ANSWERED ON:22.11.2011 SUICIDE CASES IN CPMF Pakkirappa Shri S.;Singh Baba Shri K.C.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there have been several cases of committing of suicides and firing on colleagues in various Central Para-Military Forces (CPMF);

(b) if so, the number of such cases reported during the year 2011 force-wise and gender-wise;

(c) whether any investigation has been conducted or study undertaken to find out the causes/circumstances for such incidents;

(d) if so, the details thereof and the findings and recommendations made therein alongwith the action taken by the Government thereon; and

(e) the corrective steps taken by the Government including easing of job related stress and improving the working conditions and mental health of the personnel of CPMF?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO REPLY OF LOK SABHA UNSTARRED QUESTION NO. 100 FOR 22.11.2011

(a) & (b): The incidents of committing of suicides and firing on colleagues in Central Para Military Forces (CPMFs) are as under:-

FORCE Number of Suicides/Firing on colleagues cases 2011 till date

Male Female

Assam Rifles Suicides 08 Firing on colleagues cases		00
BSF Suicides 36 02 Firing on colleagues cases	00	00
CISF Suicides 10 01 Firing on colleagues cases	00	00
CRPF Suicides 37 03 Firing on colleagues cases	01	00
ITBP Suicides 04 00 Firing on colleagues cases	00	00
NSG Suicides 02 00 Firing on colleagues cases	00	00

(c) & (d): Yes Madam. A Court of Inquiry is conducted in every such incident to ascertain its causes and circumstances. The causative factors in most of the cases were found to be generally the personnel and domestic problems like marital discord, personal enmity, mental illness, depression, etc. and were not related to the Forces as such.

(e): Yes Madam. The corrective steps being taken by the Government through the forces are regulating duty hours to ensure adequate rest and relief, grant of entitled leave to the needy personnel, provision of recreational facilities, providing opportunities for team sports and games, training in yoga and meditation, organizing talks by the Doctors and other specialists, regular interaction with personnel by senior officers, etc.